

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 203
CP(IB)/340(AHM)2022

Order under Section 9 IBC

IN THE MATTER OF:

Textile Chemical Industries

.....Applicant

V/s

Kadmawala Textile Mills Pvt Ltd

.....Respondent

Order delivered on ..17/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Vijay Limbachiya, Adv.

For the Respondent :

ORDER

Learned Counsel for the respondent has filed a leave note. However, reply is filed.

Learned Counsel for the applicant seeks time to file rejoinder. Rejoinder to be filed within seven days.

Matter stands adjourned to 20.04.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**